HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIII-25/2017-22-1445, Dated: 02.12.2023

NOTICE OF TENDER FOR PROCURING SUPPLY, INSTALLATION, TESTING, COMMISSIONING & MAINTENANCE OF 03 (THREE) NUMBER OF SAMSUNG TABLET S9 PLUS (TOP END MODEL) ALONG WITH KEYBOARD AND COVER, S9 PLUS SPEED CHARGE ADAPTER, PENDRIVE ADAPTER AND TEMPERED GLASS

High Court of Orissa, Cuttack invites bids in sealed envelope addressed to The Registrar (Judicial) for supply, installation, testing, commissioning & maintenance of three number of SAMSUNG Tablet S9 Plus (Top end Model) along with Keyboard and Cover, S9 Plus Speed Charge Adapter, Pendrive Adapter and Tempered Glass with one year warranty under the following terms and conditions:-

- Supply, installation, testing, commissioning & maintenance of three number of SAMSUNG Tablet S9 Plus (Top end Model) are to be procured along with Keyboard and Cover, S9 Plus Speed Charge Adapter, Pendrive Adapter and Tempered Glass with one year warranty is to be made by the successful bidder within <u>two days after award of the</u> purchase-cum-work order.
- 2. The bidder must provide all necessary technical support services for the supplied items till expiry of warranty period, if any.
- 3. In case where the aforesaid items become non-functioning during the validity of warranty period, the successful bidder must replace the same with new one.
- 4. The participating bidder must submit the duration of validity of bid.
- 5. The bids should be valid for 180 days.
- 6. Conditions violating in any forms/ manner from the Agreement elicit penalty without assigning any reason thereof. Work must be fit to the timeline to be completed.
- 7. Timely Servicing / rectification of defects during warranty period: after having been notified of the defects/ service requirement during warranty period, vendor has to complete the required Service / Rectification within 3-days time limit. If the vendor fails to complete service / rectification with defined time limit, a penalty of 0.5% of Unit Price of the product

shall be charged as penalty for each week of delay from the Vendor. Vendor can deposit the penalty directly else the High Court shall have a right to recover all such penalty amount from the Performance Security (PBG).

- 8. Price quotations and technical specification should be submitted only by hand/Registered Post in two sealed envelopes to the Registrar (Judicial), High Court of Orissa, Cuttack on <u>16.12.2023</u> at 11.30 AM. Quotations received after last date and time of submission shall not be considered. Price bids of technically qualified bidders shall be opened in presence of representatives of bidders at 2.00 PM on the same day.
- 9. Important Dates/ Time:-

Start date: 02.12.2023;

Last Date of submission of price quotations: <u>26.12.2023 till 11.30 AM</u>; Date and Time for opening of price quotations: <u>26.12.2023 at 02.00 PM</u>.

- 10. Authorized representatives of the bidders may remain present at 3.00 PM on 16.12.2023 for witnessing the opening of price quotations.
- 11. The Court shall take into consideration eligibility of a bidder while considering the technical and price quotation.
- 12. The successful Bidders shall submit Performance Bank Guarantee to the tune of <u>Rs. 19,000/-</u> in the name of "The Registrar (Judicial), High Court of Orissa, Cuttack" drawn on any Bank as named having validity till 31st January, 2026 after selection.
- 13. The price quotation of ineligible bidders shall not be opened/ considered.
- 14. High Court of Orissa reserves the right to amend or withdraw any of the terms and conditions mentioned as above or to reject any or all tenders without giving any notice or assigning any reason thereof.
- 15. The bidder must provide the quoted model with detailed technical specifications.
- 16. The bidder must have submitted the OEM authorization certificate.
- 17. The bidder must clearly filled up and submitted the details of Annexure-A.
- 18. High Court of Orissa reserves the right to demand additional quantity as and when required with the same price and terms and conditions.

T12/2023

Registrar (Judicial), High Court of Orissa Memo No. XXXIII-25/2017-22- 1446 (2) Dated: 02.12.2023

Copy forwarded for publication in:

1. High Court of Orissa Notice Board for kind information

2. High Court of Orissa Website for kind information.

Central Project Coordinator

ANNEXURE-A

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BIDDER INFORMATION/ ELIGIBILITY CRITERIA

Reg	gistered Name of the Fi	rm / Company, etc.:					
Ad	dress of the Registered	Office of the Firm / Con	npany, etc.:				
Telephone Phone:		Fax:	Official E-Mail ID:				
Ado	dress of the Service Cer	ntre in Cuttack/Bhubane	eswar:				
Tel	elephone Phone: Fax:			Official E-Mail ID:			
1	Contact Details of the Person in the Service Centre authorized to make communication with Orissa High Court						
2	Name						
	Designation			······			
	Phone/Mobile No.						
	Fax No.						
	E-Mail ID						
3	Whether OEM authorization certificate has been submitted? Yes/ No						
	Name of OEM						
4	Company / Firm etc. Details						
	Type of Company (PSU / Pub. Ltd./Pvt.						
	Ltd./OEM/ Authorize	ed Business Partner,					
	Proprietorship)	interestion No. 0. D. C. C.		· · · · · · · · · · · · · · · · · · ·			
	Registration	istration No. & Date of					
	Year of Incorporation	n / establishment					
	GST Registration Ce	rtificate					
	PAN No. (Copy to be	e enclosed)					
5	Whether Repair/servi	ce Centre is Company					
-	Owned / Franchise						
	Number of Permanen	t Technical Staff					
	Type of repair / servi	ce work attended to					
	Any type of repair / s cannot be attended to	ervice work that in this Repair Centre					
		If so, where will these repairs be undertaken					
	The bidder must have submitted make			ers and reference of the Contact Person			
	model of the items a	s mentioned in the bid	(Name, Contact Number) must be attached.				

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	document for supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document in any Government Department / Public Sector Undertaking in the last three years			
	Turnover of the bidder generated from services related to supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document during the last three financial years should be at least of Rs.15lakhs. (Yes/ No). Copy of the supporting documents to be submitted.			
6	Whether Self-Declaration of the bidder as to not black listed by any Government Department / PSU submitted? Yes/No			
7	Financials	2020-2021	2021-2022	2022-2023
	i. Profit			
	ii. Whether Copies of Audited Balance Sheet & Profit and Loss A/c for the last three financial years are enclosed duly countersigned / signed by Charted / Cost Accountant.			
8	Details of the Government Departments / Public Sector Undertakings where the firm	Year Organisation		
	has supplied, installed, tested, maintained &	2020-2021		
	commissioned the items mentioned above	2021-2022		
	along with Year	2022-2023		
9	Copies of work order enclosed			
10	Demand Draft details			
	Details of Demand Draft towards Bank Guarantee (Issuing Bank Name and Place, DD No. and date of DD)			
11	Email ID of bidder where complaint of defect shall be lodged			
12	Email ID where escalation to be made if complaint not resolved within due time			

Please enclose references towards above criteria in your bid documents mentioning page numbers of the said references in the bid document.

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